

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE;
NEW DELHI DISTRICT; PATIALA HOUSE COURTS: NEW DELHI**

ORDER

In partial modification to this office earlier order No.9249-9334/Admn./D&SJ/NDD/PHC/ND/2020 Dated 17.09.2020, and in pursuance to the provisions of Sub-Section (1) & (2) of Section 5 of the Right to Information Act, 2005 (22 of 2005), read with rules ('F' & 'G') of the Delhi District Courts, Right to Information Rules, 2008, the undersigned being the Principal District & Sessions Judge of New Delhi District, Patiala House Courts, New Delhi do hereby designate **Sh. Sanjay Kumar Sharma, SJA, New Delhi District**, as **Assistant Public Information Officer (APIO)**, for the office of the Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi, with immediate effect.

(Dharmesh Sharma)
Principal District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi

No. 13312-13407 /Admn./D& SJ/NDD/PHC/ND/2022

Dated, the 21/11/22

Copy forwarded for Information and necessary action to

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
4. The First Appellate Authority & Link Appellate Authority (RTI), NDD, PHC, ND.
5. The Transparency Officer (RTI), NDD, PHC, ND.
6. All the Judicial Officers in New Delhi District.
7. The Secretary (AR), Administrative Reforms Deptt., 7th Level, 'C' Wing, Delhi Secretariat, Govt. of NCT of Delhi, New Delhi.
8. The Secretary, Central Information Commission, CIC Bhawan, Baba Gang Nath Marg, Old JNU Campus, Munirka, New Delhi-110067.
9. The Hony. Secretary, New Delhi Bar Association, PHC, ND.
10. The Public Information Officer, NDD, PHC, ND.
11. All the Branch In-Charges, NDD, PHC, ND.
12. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
13. The DSA., NDD., for upload the same on the website of this District.
14. The PS to the undersigned.
15. The APRO, New Delhi District, PHC, ND.
16. The Caretaker, New Delhi District, PHC, ND with the direction to display the same on the Notice Board.

Principal District & Sessions Judge
New Delhi District
Patiala House Courts, New Delhi

